## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/161/2016

NAME OF THE PETITIONER(S)

: Easwaramurthy Arumugam & 4 others

NAME OF THE RESPONDENT(S)

: M/s Sree Thirumalai Electronics Pvt Ltd & 7 Others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

Si Varehin

REPRESENTATION BY WHOM

1. SRI VARSHINI

## **ORDER**

Ms Sri Varshini, counsel for petitioners present. No representation on behalf of the respondents. Counsel for petitioner submitted that the parties have entered into a compromise and sought time to file the memo of compromise on the next date of hearing. Time extended at request. Put up on 30.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)